

Proposal for inter mobility centres in Karnataka

4484. DR. VIJAY MALLYA : Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government of Karnataka has submitted a proposal to the Ministry in January, 2010 for preparation of two detailed project reports on provision of two inter mobility centres one at Vijaya Nagar (cost Rs. 11.51 crores) and the other at Banni Mantapa (cost Rs. 8.35 crores); and

(b) if so, whether the Ministry proposes to consider reimbursement of the amounts now?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY) : (a) The project for City Mobility Service Centre and Infrastructure Centre in Banni Mantap and City Mobility Service Centre at Vijaya Nagar 3rd Stage both in Mysore were received from the Government of Karnataka but due to non-availability of funds under Urban Infrastructure and Governance (UIG) sub-mission of Jawaharlal Nehru National Urban Renewal Mission (JNNURM), these projects were returned to the Government of Karnataka.

(b) The present tenure of JNNURM has ended on 31-03-2012. The Government has extended the tenure for 2 years *i.e.*, upto 31-03-2014 for completion of ongoing projects and reforms under JNNURM. It has no mandate to consider fresh projects.

Renew of lease agreement between Government and private hotelier

4485. SHRI A. ELAVARASAN : Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the lease of 30 years between Government and private hotelier at Man Singh Road is coming to an end this year:

(b) if so, whether Government would auction the land to generate more revenue rather than to renew the present lease agreement for another 30 years;

(c) whether some officers are trying to push another lease with private hotelier; and

(d) if so, the reasons therefor and the details in this regard and whether CVC will be consulted before auction or extension of lease.

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY) : (a) The Ministry of Urban Development has not entered into any lease agreement with private hotelier at Man Singh Road.

(b) to (d) Does not arise.